Suj	ppl- List 1	
Sr.	No. 05	

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRR No. 49/2016 IA No. 1/2016

Tasvir Singh

...Petitioner(s)

Through :- Mr. Sunil Sethi, Sr. Advocate with Mr. Parimoksh Seth, Advocate & Mr. Ankesh Chandel, Advocate

v/s

Amarjeet Singh and Anr.

...Respondent(s)

Through :- Mr. Aseem Sawhney, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Issue fresh notice to the respondent No. 1 through SHO Police

Station R.S. Pura, Jammu.

Mr. Aseem Sawhney, learned AAG accepts notice on behalf of

the respondent No. 2. He shall file the status report by the next date.

List on 25.06.2020.

(PUNEET GUPTA) JUDGE

Jammu 11.06.2020 Shammi